

IN THE HIGH COURT OF BOMBAY AT GOA.

LD-VC-CRI-18/2020

IN

CRIMINAL WRIT PETITION NO.67/2020.

Mrs. Sangeeta Babu Mote ...Applicant.

Vs

Sate of Goa and ors. ...Respondents.

Shri G. Teles, Advocate for the applicant.

Shri D. Gaonkar, Advocate for the original petitioner.

Shri G. Nagvenkar, Addl. Public Prosecutor for the respondent no.1.

Coram:- DAMA SESHADRI NAIDU, J.

Date: 13th October 2020.

PC.

Post the matter on 20.10.2020.

2. Interim protection granted earlier stands extended till next date.

DAMA SESHADRI NAIDU, J.

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